IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

C.P. No. 680/2016

IN TH	E MAT	TER OF:
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Duke Holding Ltd. & Anr.

.....Petitioners

SECTION:

UNDER SECTION 391 TO 394

Order delivered on 16.08.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

R. VARADHARAJAN

Hon'ble Member (J)

For the Petitioner(s)

Ms. Anju Jain, Ms. Meghna Nagpal &

Mr. Nilesh Sashar, Advocates

Mr. Anshul Chhabra, Practicing Company Secretary

For Regional Director (NR) Delhi:

Shri Manish Raj, Company Prosecutor

For OL (Delhi)

:

Ms. Chetana Kandpal, Company Prosecutor

ORDER

On account of paucity of time, matter is adjourned to 29.08.2017.

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(R. VARADHARAJAN) (MEMBER JUDICIAL)

16.08.2017 Vineet